

In the National Company Law Tribunal, Jaipur

Item No. 112

CP No. (IB)103/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Enkay (India) Rubber Co. Pvt. Ltd. ....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd. ....Respondent

Order delivered on 25.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : G. K. Jain, CA  
For Respondent(s) : Virender Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Shelly Khanna, Adv.  
Preeti Nair, Adv.  
Shreya Jain, Adv.  
Sandeep Taneja, Adv.

**ORDER**

Learned counsels for both the parties are present . Pleadings have been completed. Post the matter for hearing on 31.10.2019.

  
(RAGHU NAYYAR)  
TECHNICAL MEMBER

  
(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER